

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 248
(IB)-3428(ND)2019

IN THE MATTER OF:

M/s. Northern Power Erectors ... Applicant/Petitioner
Limited.

Versus

M/s. Bharat Heavy Electricals ... Respondent
Limited

Under Section: 9 of IBC Code, 2016

Order delivered on 26.02.2021

CORAM:

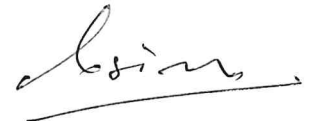
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Megha Purohit, Advocate for OC, Mr. A.K.Roy for
Respondent.

ORDER

Renotify this case on 26.03.2021.



T.S. Singh
(Court Officer)